

C.M.P.- 53/2020

Caveat clear

Memo

4 C.F.S = R.S 20

C.F paid is sufficient.

Limitation expired on 7. 4.18

Barred by 657 days as per calculation at the back of the prayer portion.

Defect;

- 1) Limitation pet may be filed.
- 2) Parentage name of op no. 2 to 3 may be given.
- 3) Party position of Sole petitioner and Op's may be corrected at Index.
- 4) Order date may corrected at para no. 5 , Index of memo.
- 5) Age of deponent may be given at affidavit.
- 6) Annexures may be made certified to be true.
- 7) Page no. 13, 16 are faded. True typed copy may be filed.
- 8) Op no. 1 of memo has died. It may be deleted in memo.
- 9) Provision of law may be corrected.